

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

CP No. 46/NCLT/AHM/2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2021**

Name of the Company: Union of India
V/s
NK Proteins Pvt Ltd

Section 271(1)(e) r.w,272(c) of the Companies Act,
2013 r.w. Section 243 of the Companies Act, 1956.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER

Mr. Kshitij Amin, Advocate appeared on behalf of Petitioner. Mr. Raheel Patel, Advocate appeared on behalf of Respondent.

The instant application is listed at Sr. no. 45. At the time when the matter is taken up it is 5:40 PM, hence, due to paucity of time the matter could not be heard.

The parties are directed to complete the pleadings before the next date of hearing by exchanging copies.

List the matter on 02.06.2021



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 30th day of March, 2021



**MANORAMA KUMARI
MEMBER JUDICIAL**